

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-9945-JK (LD ) of 2024**

**DATED:- 06 - 06 - 2024**

Sanction is hereby accorded to the appointment of Ms. Shaveta Jandial, (IFS) Regional Director, Pollution Control Committee Jammu ([regionaldirectorjkspcbjmu@gmail.com](mailto:regionaldirectorjkspcbjmu@gmail.com), Mobile No. 9419172132) as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021:

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 06- 06- 2024

No:-LAW-OIC/6/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner Additional Chief Secretary, Forest Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation, Srinagar/ Jammu.
8. Member Secretary,JKPCC. This is with reference to letter No. JKPCC/LSJ/499/022/
9. Law Officer concerned
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

**Annexure to the Government Order No.-9945 -JK(LD) of 2024 dated 06.06.2024**

S No.	No. Title
1.	WPC No. 951/2024 titled Choudhary Brick & Tiles Industries Versus Union Territory of J&K & Ors.
2.	WPC No. 1064/2024 titled New Krishna Brick Kiln Versus Union Territory of J&K & Ors.
3.	WPC No. 1067/2024 titled Krishna Brick Kiln Versus Union Territory of J&K & Ors.
4.	WPC No. 1115 of 2024 titled B.D. Gupta & Co. Versus Union Territory of J&K & Ors.
5.	WPC No. 1114/21024 titled Shree Ganesh Kiln Versus UT of J&K & Ors.
6.	WPC No. 1161/2024 titled Zamindra Brick Kiln Badyal Brahmana R.S. Pura Versus Union Territory of J&K & Ors.
7.	WPC No. 1138 /2024 titled Jai Kiln Versus Union Territory of J&K & Ors.
8.	WPC No. 1139/2024 titled Om Brick Kiln Versus Union Territory of J&K & Ors.
9.	WPC No. 1174/2024 Tawi Stone Crusher Lalyal R.S.Pura Versus Union Territory of J&K & Ors.
10.	WPC No. 533/2024 titled Shavili Choudhary Versus Divisional Commissioner, Jammu and Ors.
11.	WPC No. 394/2024 titled M/s Shiv Shakti Brick Kiln Nagbani Jammu & Ors. Versu Union Territory of J&K & Ors.
12.	WPC No....., Bhagwati Brick Kiln, Village Batehra Akhnoor Road Jammu Versus IT of J&K & Ors.
13.	WPC No.,....., Kailashpati Brick Kiln Versus Union Territory of J&K & Ors.
14.	WPC No. 1308/2024, New Bhagwati Brick Kiln Versus Union Territory of J&K & Ors.
15.	WPC No. 1261/2024, Bharat Bhushan and Anr. Versus UT of J&K & Ors.

*Neyyazgi*